

क्षेत्र	अतिक्रमणाधीन क्षेत्र (हेक्टेयर में)	मंडल	अतिक्रमणाधीनक्षेत्र (हेक्टेयरमें)
दक्षिण पूर्व	715	आद्री	45
		बिलासपुर	6
		चक्रधरपुर	73
		खुर्दा रोड	540
		खडगपुर	27
		नागपुर	4
		सम्बलपुर	11
		विशाखापत्तनम	9
पश्चिम	107	मुंबई	9
		बडोदरा	3
		रतलाम	14
		कोटा	3
		अजमेर	6
		जयपुर	3
		राजकोट	40
		भावनगर	29
जोड़	2457		2457

(ख) सार्वजनिक क्षेत्र (अप्राधिकृत अधिभोगियों की बेदखली) अधिनियम, 1971 के उपबंधों के अधीन अतिक्रमण हटाने के लिए सतत कार्रवाई की जाती है। इस प्रकार खाली कराई गई भूमि का इस्तेमाल रेलवे के विकाससाधक निर्माण कार्यों के लिए किया जाता है।

(ग) ब्यौरा इस प्रकार है :—

क्षेत्र	अप्रयुक्त भूमि का क्षेत्र (हेक्टेयर में)
मध्य	146
पूर्व	2600
उत्तर	1826
पूर्वोत्तर	4560
पूर्वोत्तर सीमा	2610
दक्षिण	2040
दक्षिण मध्य	8670
दक्षिण पूर्व	501
पश्चिम	1890
जोड़	24845

यह भूमि रेलवे के प्राचीन विकास और विस्तार के लिए आवंटित है।

Safety at unmanned level crossings

2085. SHRI O.P. KOHLI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there has been sharp increase in the number of accidents reported from 25,000 unmanned level crossings in the country between March 12 and April 6, this year;

(b) if so, whether there is a move to install automatic audio-visual alarm system at the level crossings to avert mishaps;

(c) if so, whether financial constraint will not be allowed to hinder the installation of the automatic system keeping in view the vital need to safety of human life; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) There were 4 accidents at unmanned level crossings on Indian Railways during the period 12.3.96 to 6.4.96.

(b) A train actuated radio-based warning device is currently under trial at a few manned level crossings.

(c) and (d) Since the system is still under trial, the question of financial constraint does not arise.

New Broad Gauge line from Rewari to Bhiwadi

2086. SHRI RAMDAS AGARWAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under consideration of Government for opening of a new broad gauge line from Rewari to Bhiwadi to link it with Jaipur-Delhi-Ahmedabad broad gauge line;

(b) whether this matter was brought up before the meeting of N.C.R. Board by the Government of Rajasthan on 18th November, 1995; and

(c) if so, what is the latest position/progress made in this regard and by when the railway track from Rewari to Bhiwadi will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) A survey for a BG line Khurja-Palwal-Rohtak via Rewari Bhiwadi which would link Rewari-Bhiwadi to Delhi-Ahmedabad line has been completed.

(b) No, Sir. However in the meeting of National Capital Region/Planning Board held on 17.11.95, the Chief Minister of Haryana had suggested for the need for Palwal-Sohna-Rewari-Rohtak railway line with a rail link from Rewari to Bhiwadi.

(c) The report would be sent to the Planning Commission for approval once the project appraisal has been completed.

Setting up of a Para Medical Science University at Kerala

2087. SHRI JOY NADUKKARA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) considering the large numbers of applications from Kerala for nursing and other para medical courses whether Government will consider starting a university for para medical science at Kerala; and

(b) if Government have no such scheme at present whether it will take steps to enquire about the scope for such a university?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) There is no such proposal for starting a university for para medical science at Kerala.

The National Policy on Education — 1986, with modifications undertaken in 1992, states that, in view of the need to effect an all-round improvement in the institutions, it is proposed that, in the near future, the main emphasis will be on the consolidation of, and expansion of facilities in, the existing institutions.

रेल दावा न्यायाधिकरण में अध्यक्ष और सदस्यों के रिक्त पद

2088. श्री दिलीप सिंह जुदेव: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) रेल दावा न्यायाधिकरण में अध्यक्ष और सदस्यों के कितने पद कब से रिक्त पड़े हैं और प्रत्येक न्यायाधिकरण में दो वर्षों से अधिक समय से लम्बित पड़े दावों की संख्या कितनी-कितनी है;

(ख) वर्ष 1992-93 और 1995-96 (जुलाई, 1996 तक) के दौरान इन न्यायाधिकरणों में नियुक्त किए गए सदस्यों और अध्यक्ष की संख्या क्या है और ऐसे सदस्यों और अध्यक्ष की संख्या कितनी है जिनके नाम नियुक्ति